

(c) if so, what is the estimated cost of the second phase and by when it is likely to be taken up ?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND SHIPPING AND  
TRANSPORT (SHRI RAJ BAHADUR) :

(a) By middle of 1974 but it is proposed to provide limited service by 1973—end.

(b) and (c) It had been stated that it would not be possible to dovetail the second stage development of the Mangalore Har-  
bour Project with the first phase but the possibility of including it in the Fifth Five Year Plan would be explored depending on traffic potential and favourable techno-economic studies, the cost of the second phase can be estimated only after its scope is determined in the light of the above factors.

#### SLUM CLEARANCE SCHEMES IN BANGALORE

222 SHRI H. S. NARASIAH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount of money given by the Central Government to the Govern-  
ment of Mysore for the slum clearance schemes in Bangalore Corporation area;

(b) the amount actually spent for such schemes in Bangalore, and

(c) the results achieved so far in clear-  
ing and improving slums ?

THE MINISTER OF WORKS AND  
HOUSING (SHRI UMA SHANKAR  
DIKSHIT) : (a) to (c) Slum Clearance/  
Improvement Scheme is a State Sector  
Scheme in the Fourth Five Year Plan. No  
direct Central assistance is earmarked for  
it. However, the State Governments are  
free to utilise such funds as they consider  
necessary for the Scheme, out of the "Block  
Loans" and "Block Grants" provided to  
them by Central Government for all the  
State Sector Schemes. According to the  
information furnished by the State Govern-  
ment so far, the progress of the scheme in  
Bangalore Corporation areas is as follows :

1. No. of plots and tenements sanctioned	3051 plots 655 tenements
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2. Approved cost	Rs. 93,52,261/-
3. Expenditure incurred upto 30.6.71	Rs. 51,38,900/-
4. Number of plots/tenements completed	587 plots 268 tenements

#### PROGRAMME OF SOIL CONSERVA- TION BY GOVERNMENT OF MYSORE

223 SHRI H. S. NARASIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Mysore has undertaken a programme of soil conser-  
vation, minor irrigation, afforestation, and  
communications in drought prone talukas  
of the State with the financial assistance of  
the Central Government; and

(b) if so, what is the extent of finance  
promised and given by the Centre for the  
said purpose ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (PROF.  
SHER SINGH) : (a) and (b) In Mysore  
State, five districts—Belgaum, Bijapur,  
Chitradurga, Dharwar and Kolar—are  
covered under the Drought Prone Areas  
Programme. The Programme is being im-  
plemented in 30 chronically drought prone  
talukas of the 5 districts and in 12 other  
such talukas which are contiguous to the  
selected districts. Under the Programme,  
minor irrigation, soil conservation and road  
schemes are being implemented.

The State Government would get a  
total assistance of 10 crores under the Pro-  
gramme over the 4 year period from  
1970-71 to 1973-74. On the basis of the  
requirements intimated by the State Govern-  
ment, a total Central financial assistance of  
Rs 461.47 lakhs was released to the State  
in the last 2 years.

#### VACANCIES OF PROFESSORS ETC. IN THE OPERATIONAL RESEARCH

224 CHAUDHARY A. MOHAMMAD : Will the Minister of EDUCATION AND  
SOCIAL WELFARE be pleased to state :